

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/11384/2026 ARBP/13/2026	M/S. S.M. CONSULTANTS, BBSR VS PLANNING MEMBER, BDA, BBSR	BUDHA BINAYA VS	// (//
2	D-BLAPL/7811/2026 BLAPL/2602/2026	BISHNU @ BISHNU SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /68 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000147/2025
3	D-BLAPL/5613/2026 BLAPL/2603/2026	SANTOSH KUMAR MAHANANDIA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BINIKA /239 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000100/2025
4	D-BLAPL/7812/2026 BLAPL/2604/2026	LIDI @ RAKESH SINDHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /646 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000059/2025
5	D-BLAPL/7802/2026 BLAPL/2605/2026	SIDDHANTA DIGAL VS STATE OF ODISHA	BIKASH KARNA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000005/2026
6	D-BLAPL/7639/2026 BLAPL/2606/2026	PINKU MAJHI VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	LOISINGHA(BOLANGIR) /15 /2025 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000003/2025
7	D-BLAPL/7861/2026 BLAPL/2607/2026	NARASINGH MADHI VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000120/2020
8	D-BLAPL/7868/2026 BLAPL/2608/2026	BICHITRA NANDA KUNDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BHADRESWAR /15 /2026 Civil Judge Jr. Division-cum-JMFC Court at GR/0000043/2026
9	D-BLAPL/7877/2026 BLAPL/2609/2026	BIKASH BARLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /67 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000021/2024
10	D-BLAPL/8161/2026 BLAPL/2610/2026	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	ARUNA NAYAK VS	RENGALI DAM SITE /228 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000022/2026
11	D-BLAPL/7805/2026 BLAPL/2611/2026	HARIPRIYA MAHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/6907/2026 BLAPL/2612/2026	KESHAB SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000136/2025
13	D-BLAPL/7836/2026 BLAPL/2613/2026	ROHIT KHAMARI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/000001/2026
14	D-BLAPL/7809/2026 BLAPL/2614/2026	GAGAN SAMAL @ DIPU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /963 /2025 A.D.J., SORO(Baleshwar) Spl/0000065/2025
15	D-BLAPL/7845/2026 BLAPL/2615/2026	KESHABA NAGESH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /130 /2025 ADDL. DIST. AND SESSIONS JUDGE,KH ST/0000243/2025
16	D-BLAPL/7880/2026 BLAPL/2616/2026	BISIKESHAN SATPATHY VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000003/2026
17	D-BLAPL/7849/2026 BLAPL/2617/2026	SUSANTA BEHERA @ ARATA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /36 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000139/2026
18	D-BLAPL/7125/2026 BLAPL/2618/2026	SK. SUNIL VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /66 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000031/2026
19	D-BLAPL/7817/2026 BLAPL/2619/2026	AKSHYA @ AKSHAYA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	JARAPADA /67 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000016/2026
20	D-BLAPL/7882/2026 BLAPL/2620/2026	SUIL PURTY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KOIDA /240 /2025 JMFC, KOIDA AT BONAI(Sundargarh) GR/0000817/2025
21	D-BLAPL/7901/2026 BLAPL/2621/2026	PARAMANANDA BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MAHANGA /21 /2026 Civil Judge Jr. Division-cum-JMFC Court at GR/0000028/2026
22	D-BLAPL/7894/2026 BLAPL/2622/2026	SAURAJHUNI PURTY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KOIDA /240 /2025 JMFC, KOIDA AT BONAI(Sundargarh) GR/0000817/2025
23	D-BLAPL/7896/2026	A.MUNA PATRO	BISWA RANJAN DAS	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2623/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000047/2025
24	D-BLAPL/7913/2026 BLAPL/2624/2026	BANAMALI BHOI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	NIALI /10 /2022 2ND A.D.J.,CUTTACK(Cuttack) ST/0000112/2022
25	D-BLAPL/7800/2026 BLAPL/2625/2026	HAPI @ HAPPY SWAIN VS STATE OF ODISHA	BISWAJIT SAHOO VS	FATEGARH /283 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000306/2025
26	D-BLAPL/7904/2026 BLAPL/2626/2026	SANSARI OJHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NARASINGHPUR /154 /2020 A.D.J.,ATHAGARH(Cuttack) ST/0000010/2021
27	D-BLAPL/7908/2026 BLAPL/2627/2026	ANIL GARADIA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MUNIGUDA /10 /2026 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000002/2026
28	D-BLAPL/7773/2026 BLAPL/2628/2026	SUJIT MOHAPATRA @ BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /67 /2026 J.M.F.C., BETANATI(Mayurbhanj) CT/0000217/2026
29	D-BLAPL/7992/2026 BLAPL/2629/2026	PREMRAJ HIAL @ BABULI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /181 /2021 A.D.J.,JEYPORE(Koraput) CT/0000068/2021
30	D-BLAPL/7989/2026 BLAPL/2630/2026	BIRENDRA SETHY @ SETHI @ TULU @ TULIA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /418 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000549/2025
31	D-BLAPL/7922/2026 BLAPL/2631/2026	ANIL YADAV VS STATE OF ODISHA	SWETA DASH VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
32	D-BLAPL/7924/2026 BLAPL/2632/2026	RANKA GAJENDRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	BAIDYANATHPUR /9 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000060/2026
33	D-BLAPL/7614/2026 BLAPL/2633/2026	SUSANTA KUMAR PAIKARAY @ KALU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /313 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000161/2025
34	D-BLAPL/7686/2026 BLAPL/2634/2026	DEBASIS ROUT VS	PRABIR KUMAR RAY VS	JAJPUR TOWN /76 /2026 S.D.J.M.,JAJPUR(Jajapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/7918/2026 BLAPL/2635/2026	STATE OF ODISHA SATYABRAT PADHI @ SATYABRATA PADHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CT/0000456/2026 LAHUNIPADA /239 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000947/2025
36	D-BLAPL/7920/2026 BLAPL/2636/2026	JAY NARAYAN BASTIA VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /219 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000210/2025
37	D-BLAPL/8012/2026 BLAPL/2637/2026	TANDRA BHANJO VS STATE OF ODISHA (OPID)	SUMIT SEKHAR PATTANAİK VS	EOW,BHUBANESWAR /8 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000018/2024
38	D-BLAPL/4297/2026 BLAPL/2638/2026	DEBARAJ MALLICK VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	CHANDANPUR /256 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000018/2025
39	D-BLAPL/8013/2026 BLAPL/2639/2026	DWIPIKA BHANJO VS STATE OF ODISHA(O.P.I.D)	SUMIT SEKHAR PATTANAİK VS	EOW,BHUBANESWAR /8 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000018/2024
40	D-BLAPL/7966/2026 BLAPL/2640/2026	PANKAJ PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /196 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000104/2025
41	D-BLAPL/7816/2026 BLAPL/2641/2026	SUKU @ BISWA RANJAN SWAIN VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000088/2025
42	D-BLAPL/7932/2026 BLAPL/2642/2026	JAGA @ SATYABRATA MOHANTY VS STATE OF ODISHA	NITYABRATA BEHURIA VS	KALINGA NAGAR /233 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000050/2025
43	D-BLAPL/7946/2026 BLAPL/2643/2026	BISWARANJAN TARAI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000003/2026
44	D-BLAPL/8278/2026 BLAPL/2644/2026	DEBASISH PATTANAİK @ JUDU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /512 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000146/2025
45	D-BLAPL/8014/2026 BLAPL/2645/2026	JAGA @ ABINASH BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KALINGA NAGAR /305 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000168/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/7937/2026 BLAPL/2646/2026	P. GOPI KISHAN RAO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	Maitri Vihar PS /305 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000420/2025
47	D-BLAPL/8016/2026 BLAPL/2647/2026	RAMNATH MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /17 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000028/2025
48	D-CMAPL/11328/2026 CMAPL/33/2026	PRASANNA KUMAR PATTNAIK @ PRASAN KUMAR PATNAIK VS BISHNUPADA SETHI, IAS	JAJATI KESHARI KHUNTIA VS	// () //
49	D-CMP/11375/2026 CMP/506/2026	SHANTILATA BEHERA VS DHARITRI SAHU	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CMA/0000032/2025
50	D-CMP/11440/2026 CMP/507/2026	RAGINI JHA VS OM PRAKASH JHA	HIMANSHU SEKHAR MISHRA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) IA/0000007/2026
51	D-CMP/11618/2026 CMP/508/2026	LATIKA BEHER VS BABAJI BEHERA	SUSANTA KUMAR BARAL VS	// A.D.J.,SALIPUR(Cuttack) Fao/0000025/2024
52	D-CMP/11335/2026 CMP/509/2026	DHADU PRADHAN VS NABAGHANA GANGULY	HIMANSHU BHUSAN DASH VS	// CIVIL JUDGE (JR.DIV.),PIPLI(Puri) EC/0000010/2023
53	D-CMP/11199/2026 CMP/510/2026	PRAFULLA KUMAR SAHU VS ANIRUDHA BEHERA	VIVEKANANDA JENA VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000152/2014
54	D-CMP/11661/2026 CMP/511/2026	NABAGHAN SAHOO VS CHANDRAMANI UPADHYAYA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000015/2024
55	D-CMP/10739/2026 CMP/512/2026	DUKHABANDHU MAHANTA VS KALIA MAHANTA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) EC/0000069/2012
56	D-CMP/8513/2026 CMP/513/2026	SARASWATI GHOSH VS BALAKRUSHNA SAHOO	SOUBHAGYA SWAIN VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR Fao/0000098/2024
57	D-CMP/11689/2026	RAMESH CHANDRA PRADHAN	BISWAJIT NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/514/2026	VS P. RAKESH @ HAPPY	VS	DISTRICT & SESSIONS JUDGE,PURI(Pur CS/0000001/2023
58	D-CMP/11878/2026 CMP/515/2026	SADANANDA SAHU VS INDRAMANI SAHU	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000026/2024
59	D-CONTC/11533/2026 CONTC/1615/2026	BAISHNAB CHARAN DAS VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
60	D-CONTC/8155/2026 CONTC/1616/2026	BAGULI BARIK VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// () //
61	D-CONTC/9073/2026 CONTC/1617/2026	TAHETUL MOSQUE PEER SAHEB AND KABRASTAN BIJE, BHADRAK VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, SADAR TAHASIL, OFFICE, BHADRAK	ADV. VS	// () //
62	D-CONTC/9462/2026 CONTC/1618/2026	KIRAN KUMAR MOHAPATRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
63	D-CONTC/9470/2026 CONTC/1619/2026	RABINDRA NATH DORA VS RADHAKANTA CHHATRI, D.E.O, KALAHANDI	ADV. VS	// () //
64	D-CONTC/11017/2026 CONTC/1620/2026	SHRI GOMANDIR GOSHALA, ROURKELA,SUNDARGARH VS DHEENAH DASTAGEER, COMMISSIONER, ROURKELA MUNICIPAL CORPORATION, SUNDERGARH	ADV. VS	// () //
65	D-CONTC/9744/2026 CONTC/1621/2026	UPENDRA KUMAR MALLICK VS DR.SWATI MISHRA,OAS(SAG), REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	DEEPALI MAHAPATRA VS	// () //
66	D-CONTC/9783/2026 CONTC/1622/2026	KANAKALATA BEHERA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// () //
67	D-CONTC/9824/2026 CONTC/1623/2026	GRAM PANCHAYAT HIGH SCHOOL, DHANGADADIHA VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //
68	D-CONTC/12134/2026 CONTC/1624/2026	SABITA PARIDA VS	MANOJA KUMAR KHUNTIA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/9859/2026 CONTC/1625/2026	DR. N.THIRUMALA NAIK,IAS BISHNU CHARAN PRADHAN VS ARAVIND AGRAWAL, IAS	ADV. VS	// // 0 //
70	D-CONTC/10067/2026 CONTC/1626/2026	RADHA KRISHNA NAYAK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
71	D-CONTC/10068/2026 CONTC/1627/2026	KALPANA MAHAPATRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
72	D-CONTC/10107/2026 CONTC/1628/2026	KANAKA MANJARI KAR VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
73	D-CONTC/11161/2026 CONTC/1629/2026	SADASHIBA MALIK VS HEMANTA SHARMA, IAS	ADV. VS	// 0 //
74	D-CONTC/10182/2026 CONTC/1630/2026	SRIKANTA NANDA VS ASHWINI MISHRA,DIRECTOR,HIGHER EDUCATION,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
75	D-CONTC/10192/2026 CONTC/1631/2026	DR. ANSHU KUMAR JHA VS DR.SANTOSH KUMAR MISHRA,DIRECTOR,DMET,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
76	D-CONTC/7557/2026 CONTC/1632/2026	DR.ANIL GANGA DEB VS STATE OF ODISHA	ANKITA GANGA DEB VS	// 0 //
77	D-CONTC/11674/2026 CONTC/1633/2026	DILIP KUMAR DASH VS RASHMIREKHA CHHATAR, SUPERINTENDING ENGINEER , MINOR IRRIGATION DIVISION , DEOGARH	ADV. VS	// 0 //
78	D-CONTC/10240/2026 CONTC/1634/2026	PRIYABRATA JENA VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D.,OSPH AND WC,KHURDA	ADV. VS	// 0 //
79	D-CONTC/8534/2026 CONTC/1635/2026	PURUSOTTAM SAHOO VS DR.NILAKANTHA MISHRA,MBBS,DIRECTOR OF PUBLIC HEALTH(HEALTH AND FAMILY WELFARE DEPT.),BHUBANESWAR	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/10242/2026 CONTC/1636/2026	PRATAP CHANDRA NAYAK VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D.,OSPH AND WC,KHURDA	ADV. VS	// ()
81	D-CONTC/10248/2026 CONTC/1637/2026	SHIBA SANKAR MAHARANA VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D.,OSPH AND WC,KHURDA	ADV. VS	// ()
82	D-CONTC/10250/2026 CONTC/1638/2026	ASWINI KUMAR SAMANTARAY VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D.,OSPH AND WC,KHURDA	ADV. VS	// ()
83	D-CONTC/10251/2026 CONTC/1639/2026	BIBHUTI BHUSAN DASH VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D.,OSPH AND WC,KHURDA	ADV. VS	// ()
84	D-CONTC/10252/2026 CONTC/1640/2026	SUDHANSU SEKHAR DALAI VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D.,OSPH AND WC,KHURDA	ADV. VS	// ()
85	D-CONTC/10277/2026 CONTC/1641/2026	DUKHABANDHU NAIK VS DR. MRINALINI DARSWAL,IAS,COMMISSIONER CUM SECY.WOMEN AND CHILD DEVELOPMENT DEPT.,BHUBANESWAR	ADV VS	// ()
86	D-CONTC/10578/2026 CONTC/1642/2026	ASHWINI KUMAR PRADHAN VS SRIKANTA JANI, SENIOR BLOCK EDUCATION OFFICER, NANDAHANDI	ADV. VS	// ()
87	D-CONTC/10767/2026 CONTC/1643/2026	DEBASISHA MOHAPATRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	ADV VS	// ()
88	D-CRLA/7820/2026 CRLA/292/2026	RAGHUNATH CHANDIBANSA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	CHANDILI /342 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000045/2025
89	D-CRLA/8130/2026 CRLA/293/2026	VIJAY SURENDRA PANDYA VS STATE OF ODISHA	DEVASHIS PANDA VS	SINGHADWAR PS /192 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000038/2025
90	D-CRLA/7700/2026 CRLA/294/2026	MASI BILUNG VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JAMANKIRA /131 /2016 A.D.J.,KUCHINDA(Sambalpur) ST/0000006/2017
91	D-CRLA/7929/2026	GOVINDA BEHERA	SHIBANI SHANKAR PRADHAN	BALASORE VIGILANCE /46 /2012

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/295/2026	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000004/2015
92	D-CRLA/7129/2026 CRLA/296/2026	BIKRAM KESHARI SAHOO@BABU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NARASINGHPUR /15 /2021 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000018/2021
93	D-CRLA/8189/2026 CRLA/297/2026	RADHAKRUSHNA SAHOO VS REPUBLIC OF INDIA (CBI)	ASUTOSH ROUT VS	BHUBANESWAR CBI /2 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000011/2014
94	D-CRLMC/7788/2026 CRLMC/923/2026	NANDA KUMAR SINGHDEO VS STATE OF ODISHA	ANSHUMAN PANDA VS	PUINTALA /128 /2017 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000825/2017
95	D-CRLMC/8083/2026 CRLMC/924/2026	JITU @ SANJAYA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /324 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000161/2023
96	D-CRLMC/8279/2026 CRLMC/925/2026	SUSHANTA KUMAR PANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 J.M.F.C.,ASKA(Ganjam) 2(C)CC/0000001/2025
97	D-CRLMC/7482/2026 CRLMC/926/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /196 /2018 J.M.F.C.,NIALI(Cuttack) GR/0001232/2018
98	D-CRLMC/7416/2026 CRLMC/927/2026	AJIT SARKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000053/2020
99	D-CRLMC/7447/2026 CRLMC/928/2026	SARIF KHAN VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /295 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000070/2024
100	D-CRLMC/7721/2026 CRLMC/929/2026	SUNIL KUMAR MARANDI VS STATE OF ODISHA	NIRANJAN LENKA VS	UDALA /57 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000173/2023
101	D-CRLMC/7486/2026 CRLMC/930/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /265 /2018 J.M.F.C.,NIALI(Cuttack) GR/0001700/2018
102	D-CRLMC/6900/2026 CRLMC/931/2026	VICKY PANIGRAHI @ SUBHRANSU PANIGRAHI VS	KOUSIK ANANDA GURU VS	UDITNAGAR /175 /2021 S.D.J.M.,(PANPOSH), ROURKELA(Sundar

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/7487/2026 CRLMC/932/2026	STATE OF ODISHA ANSHU @ASHOK KUMAR SWAIN@ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GR/0001461/2021 NIALI /63 /2017 J.M.F.C.,NIALI(Cuttack) GR/0000703/2017
104	D-CRLMC/7498/2026 CRLMC/933/2026	STATE OF ODISHA ANSHU @ASHOK KUMAR SWAIN@ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /116 /2018 J.M.F.C.,NIALI(Cuttack) GR/0000716/2018
105	D-CRLMC/8170/2026 CRLMC/934/2026	STATE OF ODISHA NANDI MUKHI VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000005/2022
106	D-CRLMC/7505/2026 CRLMC/935/2026	STATE OF ODISHA TAPASWINI DAS VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BHADRESWAR /130 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000345/2025
107	D-CRLMC/7860/2026 CRLMC/936/2026	STATE OF ODISHA GANESH DASH@GANESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /520 /2022 ASST. SESSIONS JUDGE,KODALA(Ganja ST/0000106/2023
108	D-CRLMC/8111/2026 CRLMC/937/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS PRAMOD KUMAR KHAMARI	SAMIR KUMAR MISHRA, (SR.ADV.) VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA ICC/0000095/2025
109	D-CRLMC/8133/2026 CRLMC/938/2026	STATE OF ODISHA PRADEEPTA KISHORE PATNAIK VS STATE OF ODISHA	SUNITA NANDA VS	//0 J.M.F.C.(IV),BHUBANESWAR(Khordha) CMC/0001071/2025
110	D-CRLMC/8295/2026 CRLMC/939/2026	STATE OF ODISHA RAJKISHORE DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /342 /2015 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000006/2018
111	D-CRLMC/8127/2026 CRLMC/940/2026	STATE OF ODISHA SARBESWAR BARIKI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BARAMBA /244 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000199/2025
112	D-CRLMC/7575/2026 CRLMC/941/2026	STATE OF ODISHA RANGAM RAJU VS UNION OF INDIA(CBI)	AKASH ACHARYA VS	//0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000011/2021
113	D-CRLMC/8425/2026 CRLMC/942/2026	STATE OF ODISHA DAYANIDHI MADHI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /200 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000051/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/5116/2026 CRLMC/943/2026	RAKESH KUMAR MALLIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SORO /403 /2022 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/000075/2022
115	D-CRLREV/5595/2026 CRLREV/216/2026	SARBESWAR@SARAT MUDULI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	TANGI (KHURDA) /352 /2017 J.M.F.C,TANGI(Khordha) GR/0000451/2017
116	D-CRLREV/7500/2026 CRLREV/217/2026	PRASANTA KUMAR BISWAL VS PRABHAT KUMAR RATH	PABITRA KUMAR NAYAK VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/000025/2025
117	D-CRLREV/6890/2026 CRLREV/218/2026	DIBYAJYOTI DEBATA@KALIA MUNDA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	INDUASTRIAL,NISA /111 /2014 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000007/2025
118	D-CRLREV/8096/2026 CRLREV/219/2026	KANTA BHARASAGAR VS MANORANJAN SINGH DEO	PRATYUSH RANJAN PATNAIK VS	AGALPUR /134 /2023 PO,SPL. COURT SC,ST(POA)ACT, BALASORE ICC/0000001/2025
119	D-FAO/11800/2026 FAO/116/2026	JYOTIRMAYEE MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000916/2016
120	D-FAO/11895/2026 FAO/117/2026	JYOSTNA SAMANTARAY VS RAJANI MULLICK	DURGA PRASAD S. MALLICK VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000286/2022
121	D-FAO/11535/2026 FAO/118/2026	RABI NARAYAN RATH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000015/2022
122	D-FAO/11289/2026 FAO/119/2026	M/S.NATIONAL INSURANCE CO. LTD., D.M., ODISHA TP HUB,CUTTACK VS DAMAYANTI MAHANKUDA	BIJOY DASMOHAPATRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000011/2022
123	D-GCRLA/8011/2026 GCRLA/3/2026	STATE OF ODISHA (VIG.) VS KUMUDA CHANDRA PRADHAN	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	BALASORE VIGILANCE /57 /2016 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000004/2017
124	D-MACA/8886/2026 MACA/282/2026	D.M., M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK VS NAMITA SAHOO	RIMJHIMBALA PATI VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000124/2023
125	D-MACA/6592/2026	HDFC ERGO GENERAL INSURANCE CO.LTD., CUTTACK	ADAM ALI KHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/283/2026	VS KOUSHALYA HARIJAN	VS	1ST M.A.C.T,KORAPUT(Koraput) Mac/0000057/2021
126	D-MACA/11157/2026 MACA/284/2026	M/S. CHOLA MS GEN. INS. CO. LTD., ROURKELA VS CHINAGI MINZ	SOMNATH ROY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000176/2023
127	D-MACA/9952/2026 MACA/285/2026	BETAL SILA TOPPO VS MAMITA BEHERA	ARPIT SARANGI VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000093/2023
128	D-MACA/9427/2026 MACA/286/2026	SR. D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS KHAGEN KUMAR SAHU	PRASANTA KUMAR MAHALI VS	// A.D.J.,ANANDAPUR(Kendujhar) Mac/0000027/2022
129	D-MACA/10164/2026 MACA/287/2026	MANAGER LEGAL, NATIONAL INSURANCE COMPANY LTD., CTC VS NRUSINHA PRASAD NAYAK	SUBRAT SATPATHY VS	// 1ST M.A.C.T.,BBSR(Khordha) Mac/0000135/2022
130	D-MACA/9543/2026 MACA/288/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SATVINDER KAUR	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001216/2022
131	D-MACA/10983/2026 MACA/289/2026	D.M., M/S. NATIONAL INSURANCE CO.LTD.,KHORDHA VS SULOCHANA PRADHAN	NITISH KUMAR MISHRA VS	// IV MACT,PURI(Puri) Mac/0000448/1993
132	D-MATA/11066/2026 MATA/100/2026	SANGHAMITRA PATTNAIK VS DURGA PRASAD PATTNAIK	RANJAN KUMAR ROUT VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000397/2024
133	D-MATA/11543/2026 MATA/101/2026	SADA HARIJAN VS SASI HARIJAN	AGNIHOTRA SAHU VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000097/2022
134	D-MATA/8173/2026 MATA/102/2026	SUMAN NAYAK@SUMAN NAIK@SUMAN KUMAR NAYAK VS BOCHA SAILAJA	PRANAYA SWAIN VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000023/2025
135	D-MATA/11726/2026 MATA/103/2026	MADAKA@Y. PADMINI VS YENU SRIDHAR	PRAGYAN PARAMITA MOHANTY VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000059/2023
136	D-MATA/5781/2026 MATA/104/2026	JAY PRAKASH XAXA VS	RABI NARAYAN BEHERA VS	// JUDGE FAMILY COURT,ROURKELA(Su

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MATA/11498/2026 MATA/99/2026	LILY SUJATA SHANTI EKKA SANJEEB PANDEY VS YASODA PANDEY	RAJU KUMAR SATPATHY VS	CP/0000206/2024 // JUDGE, FAMILY COURT, JHARSGUDA(C
138	D-RPFAM/10718/2026 RPFAM/78/2026	SASMITA SAHU VS PRABHAS RANJAN SAHU	UMA CHARAN MISHRA VS	CP/0000058/2024 // JUDGE FAMILY COURT, BHAWANIPAT
139	D-RPFAM/11417/2026 RPFAM/79/2026	SANJEEV KUMAR SATHPATHY VS MAMATAMAYEE SATHPATHY	NIRANJAN SINGH (1) VS	Crp/0000005/2020 // JUDGE, FAMILY COURT, BHADRAK(Bh
140	D-RPFAM/11572/2026 RPFAM/80/2026	DEEPAK KUMAR NAYAK VS DIPTIMAYEE PRATIHARI	PRATIK NAYAK VS	Crp/0000272/2022 // JUDGE, FAMILY COURT, JAJPUR(Jajapur
141	D-RPFAM/8828/2026 RPFAM/81/2026	RAJASHREE MISHRA VS DEBABRATA ACHARYA	BHABANI SHANKAR DASPARIDA VS	Crp/0000118/2025 // JUDGE FAMILY COURT, BHUBANESWA
142	D-RSA/6087/2026 RSA/152/2026	TAPAN KUMAR PANDIT VS BAJARANG SARADA	RAMESH AGARWAL VS	Crp/0000326/2024 // A.D.J., CHAMPUA(Kendujhar)
143	D-RSA/9669/2026 RSA/153/2026	NIRANJAN BADU VS STATE OF ODISHA	DIGAMBAR SETHI VS	RFA/0000335/1983 // 2ND A.D.J., CUTTACK(Cuttack)
144	D-RSA/7866/2026 RSA/154/2026	SRIYA THAKUR VS DEBENDRA KUMAR DASH	PADMANAV CHOUDHURY VS	RFA/0000104/2018 // DISTRICT & SESSIONS JUDGE, CUTTAC
145	D-RSA/6893/2026 RSA/155/2026	RABINARAYAN MISHRA VS SURESH CHANDRA BEHERA	ASIT KUMAR OTTA VS	RFA/0000120/2024 // 2ND A.D.J., BARIPADA(Mayurbhanj)
146	D-RVWPET/607/2026 RVWPET/80/2026	UNION OF INDIA VS PUSPANJALI SAHOO	DEEPAK GOCHHAYAT (CENTRAL GOVT. COUNSEL) VS	RFA/0000014/2017 // (
147	D-WA/10757/2026 WA/462/2026	STATE OF ODISHA VS RAJANI CHHATRIA	PRABIR KUMAR RAY, A.G.A VS	// // (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/8870/2026 WA/463/2026	STATE OF ODISHA VS NABIN SABAR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
149	D-WA/10896/2026 WA/464/2026	STATE OF ODISHA VS MITU KUMAR PANDA	AISHWARYA DASH,A.S.C VS	// 0 //
150	D-WA/10756/2026 WA/465/2026	STATE OF ODISHA VS SUDHAKAR SATPATHY	PRABIR KUMAR RAY,A.G.A VS	// 0 //
151	D-WA/11778/2026 WA/466/2026	ALAKA PANDA VS ANUSAYA SAHOO @ SAHU	RAKESH BEHERA VS	// 0 //
152	D-WA/10150/2026 WA/467/2026	KAMALA PUJARI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	D-WP(C)/10987/2026 WP(C)/8698/2026	RASMITA PANDA VS STATE OF ODISHA	GYANRANJAN MAHAPATRA VS	// 0 //
154	D-WP(C)/11089/2026 WP(C)/8699/2026	SURENDRA KUMAR RATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
155	D-WP(C)/11268/2026 WP(C)/8700/2026	GURUBARIA CHHANDA VS STATE OF ODISHA	ANUBHAB MAHAKUD VS	// 0 //
156	D-WP(C)/9207/2026 WP(C)/8701/2026	AJAY KUMAR NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
157	D-WP(C)/11837/2026 WP(C)/8702/2026	DAKTAR SA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
158	D-WP(C)/8353/2026 WP(C)/8703/2026	JAGANNATH MANDAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
159	D-WP(C)/10625/2026	KRUSHNA MOHAN TRIPATHY	SASWATI MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8704/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/11731/2026 WP(C)/8705/2026	CHHABILA RANJAN BEHERA VS THE SUB COLLECTOR CUM EXECUTIVE OFFICER, ATHAGARH, CUTTACK	GYANA RANJAN MAHAPATRA VS	// 0 //
161	D-WP(C)/8742/2026 WP(C)/8706/2026	SANJULATA SAMAL VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// 0 //
162	D-WP(C)/11777/2026 WP(C)/8707/2026	MOHAMMED SHAMIM @ M SHAMIM VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
163	D-WP(C)/11786/2026 WP(C)/8708/2026	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
164	D-WP(C)/11994/2026 WP(C)/8709/2026	MALAYA KUMAR ROUT VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
165	D-WP(C)/11999/2026 WP(C)/8710/2026	ABHIMANYU SAHOO VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
166	D-WP(C)/10643/2026 WP(C)/8711/2026	DR.RAJESH KUMAR SAHU VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	// 0 //
167	D-WP(C)/10576/2026 WP(C)/8712/2026	SANATAN SAHOO VS STATE OF ODISHA	SUPRIYA PATRA VS	// 0 //
168	D-WP(C)/11745/2026 WP(C)/8713/2026	SUKHWINDER SINGH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
169	D-WP(C)/10989/2026 WP(C)/8714/2026	PRAMILA SAHU VS STATE OF ODISHA	GYANRANJAN MAHAPATRA VS	// 0 //
170	D-WP(C)/10665/2026 WP(C)/8715/2026	GODSWIL PANI VS	HALADHAR SETHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/11928/2026 WP(C)/8716/2026	STATE OF ODISHA DILIP KUMAR JENA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// // 0 //
172	D-WP(C)/11804/2026 WP(C)/8717/2026	HARSAMANI PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
173	D-WP(C)/11489/2026 WP(C)/8718/2026	JANU BARIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
174	D-WP(C)/11831/2026 WP(C)/8719/2026	M/S SAMRUDHI SECURITY SERVICES, BOUDH VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
175	D-WP(C)/11517/2026 WP(C)/8720/2026	M/S. B. ENGINEERS AND BUILDERS LIMITED, BHUBANESWAR VS THE ODISHA STATE HOUSING BOARD, KHORDHA	GOURI MOHAN RATH VS	// 0 //
176	D-WP(C)/11832/2026 WP(C)/8721/2026	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
177	D-WP(C)/11872/2026 WP(C)/8722/2026	DIMPLE SANDIL VS PROJECT DIRECTOR OF NHAI, PROJECT IMPLEMENTATION UNIT, KEONJHAR	SIDHARTHA DAS VS	// 0 //
178	D-WP(C)/11323/2026 WP(C)/8723/2026	STRITIK PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
179	D-WP(C)/11673/2026 WP(C)/8724/2026	PRASANTA KUMAR SATPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
180	D-WP(C)/11685/2026 WP(C)/8725/2026	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
181	D-WP(C)/11681/2026 WP(C)/8726/2026	M/S P.D.AGARWAL, ANGUL VS STATE TAX OFFICER, ANGUL	MUKESH PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/11684/2026 WP(C)/8727/2026	M/S P.D.AGARWAL, ANGUL VS STATE TAX OFFICER, ANGUL	MUKESH PANDA VS	// 0 //
183	D-WP(C)/11567/2026 WP(C)/8728/2026	DHANISTHA BAGH VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
184	D-WP(C)/11343/2026 WP(C)/8729/2026	BASUDEV TRIPATHY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
185	D-WP(C)/11598/2026 WP(C)/8730/2026	BISWADARSHI SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
186	D-WP(C)/11344/2026 WP(C)/8731/2026	ALOK SOURAV BEHERA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
187	D-WP(C)/11764/2026 WP(C)/8732/2026	GIRIDHARI PRASAD SAHU VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //
188	D-WP(C)/11838/2026 WP(C)/8733/2026	BISIKESAN BAGH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
189	D-WP(C)/11346/2026 WP(C)/8734/2026	S. K. WAJID VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
190	D-WP(C)/11788/2026 WP(C)/8735/2026	M/S. SM ENGINEERS, RAJGANGPUR, SUNDERGARH VS CHIEF COMNR, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //
191	D-WP(C)/11565/2026 WP(C)/8736/2026	RITA SINGH VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
192	D-WP(C)/11843/2026 WP(C)/8737/2026	SWARAJ BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	D-WP(C)/10542/2026	M/S GLOBAL RE-LIGHT PRIVATE LIMITED, BHUBANESWAR	ACHYUTANANDA PATTANAİK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8738/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11421/2026 WP(C)/8739/2026	GIRIDHARI KUNDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
195	D-WP(C)/11642/2026 WP(C)/8740/2026	ANAL KUMAR RAO @ A. KUMAR RAO VS UNION OF INDIA	DEVASHIS PANDA VS	// 0 //
196	D-WP(C)/11432/2026 WP(C)/8741/2026	MONALISA SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
197	D-WP(C)/10543/2026 WP(C)/8742/2026	GOURANGA CHARAN RAY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
198	D-WP(C)/10564/2026 WP(C)/8743/2026	RADHA MOHAN PATTANAIAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
199	D-WP(C)/1359/2026 WP(C)/8744/2026	SATRUGHAN MOHANTY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
200	D-WP(C)/10701/2026 WP(C)/8745/2026	L.I.C.OF INDIA, BHUBANESWA VS JOGESH KUMAR PANDA	ASHOK KUMAR MOHANTY VS	// 0 //
201	D-WP(C)/10568/2026 WP(C)/8746/2026	M.C. OF B.B.C. VIDYAPITHA (HIGH SCHOOL) TOTAPADA, BHADRAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
202	D-WP(C)/11515/2026 WP(C)/8747/2026	SONAM SAHU VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //
203	D-WP(C)/10704/2026 WP(C)/8748/2026	DILIP KUMAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
204	D-WP(C)/10651/2026 WP(C)/8749/2026	ABHILASA DAS VS	SOURAV SUMAN BHUYAN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/10820/2026 WP(C)/8750/2026	STATE OF ODISHA BIDA MAHAKUL VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// // 0 //
206	D-WP(C)/8460/2026 WP(C)/8751/2026	SARASWATI PANIGRAHI VS STATE OF ODISHA	DEBENDRA KUMAR BEHERA VS	// 0 //
207	D-WP(C)/8102/2026 WP(C)/8752/2026	BISHNUPRIYA MOHANTY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// 0 //
208	D-WP(C)/11702/2026 WP(C)/8753/2026	MAMATA KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
209	D-WP(C)/10670/2026 WP(C)/8754/2026	KALANDI CHARAN PATI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
210	D-WP(C)/9674/2026 WP(C)/8755/2026	BIKASH NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
211	D-WP(C)/10705/2026 WP(C)/8756/2026	AKBAR MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
212	D-WP(C)/10822/2026 WP(C)/8757/2026	THE SHREEYA COLLEGE OF NURSING, RATNAGIRI, JAJPUR VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
213	D-WP(C)/10306/2026 WP(C)/8758/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD., KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// 0 //
214	D-WP(C)/8187/2026 WP(C)/8759/2026	SATYABHAMA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
215	D-WP(C)/11704/2026 WP(C)/8760/2026	RAGHUNATH MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/55186/2025 WP(C)/8761/2026	SURESH KUMAR PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
217	D-WP(C)/11709/2026 WP(C)/8762/2026	SIBA NARAYAN MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
218	D-WP(C)/10710/2026 WP(C)/8763/2026	HDB FINANCIAL SERVICES LTD, KHURDA VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	MANAS RANJAN KHATUA VS	// 0 //
219	D-WP(C)/10686/2026 WP(C)/8764/2026	G.MOHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
220	D-WP(C)/11696/2026 WP(C)/8765/2026	SRADHANJALI SADANGI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
221	D-WP(C)/11699/2026 WP(C)/8766/2026	PRATIVA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
222	D-WP(C)/11701/2026 WP(C)/8767/2026	MAHESH KUMAR DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
223	D-WP(C)/10439/2026 WP(C)/8768/2026	PADMABATI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
224	D-WP(C)/10791/2026 WP(C)/8769/2026	M.C. OF SUCHARU BIDYANIKETAN, BACHHURIPAL, MAYURBHANJ VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
225	D-WP(C)/10824/2026 WP(C)/8770/2026	M/S MAA SHAKTI FABRICATION AND ERECTOR, RAMPAS, JAJPUR VS EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI	RAMESH CHANDRA ROUT VS	// 0 //
226	D-WP(C)/12133/2026 WP(C)/8771/2026	RAM ORAM VS THE ADDL. DIST. MAGISTRATE, SUNDERGARH	BISWA PRAKASH DHAL VS	// 0 //
227	D-WP(C)/12021/2026	BANSIDHAR JENA	SOURAV SUMAN BHUYAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8772/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/11797/2026 WP(C)/8773/2026	GOPABANDHU PRADHAN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
229	D-WP(C)/11989/2026 WP(C)/8774/2026	NARI JAGRUTI SELF HELP GROUP (SHG), MALKANGIRI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
230	D-WP(C)/11926/2026 WP(C)/8775/2026	JAYPRAKASH KHUNTIA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
231	D-WP(C)/10153/2026 WP(C)/8776/2026	SUBHAS CHANDRA PANDA VS STATE OF ODISHA	PRAVAS CHANDRA PANDA VS	// 0 //
232	D-WP(C)/10155/2026 WP(C)/8777/2026	EXECUTIVE ENGINEER (ELECT) PARADEEP ELECTRICAL DIVISION, JAGATSINGHPUR VS THE PLANT MANAGER, MILK CHILLING CENTER, JAGATSINGHPUR	URJIT KUMAR MAHARANA VS	// 0 //
233	D-WP(C)/12131/2026 WP(C)/8778/2026	DR. BIMALA MISHRA VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
234	D-WP(C)/10189/2026 WP(C)/8779/2026	GOUTAM ROUT VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
235	D-WP(C)/8363/2026 WP(C)/8780/2026	G.S. CHITRANGADA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
236	D-WP(C)/11033/2026 WP(C)/8781/2026	BUDDHIMANTA SAHOO VS UNION OF INDIA	ANAND CHANDRA SWAIN VS	// 0 //
237	D-WP(C)/11244/2026 WP(C)/8782/2026	MIHIR KUMAR RAY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
238	D-WP(C)/10369/2026 WP(C)/8783/2026	PUSPA MANJARI PANDA VS	DR. JITENDRA KUMAR LENKA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/10358/2026 WP(C)/8784/2026	STATE OF ODISHA KABITA MOHAKUD VS	JYOTIRMAY GUPTA VS	// // ()
240	D-WP(C)/11249/2026 WP(C)/8785/2026	STATE OF ODISHA SURESH KUMAR DASH VS	PRAKASH KUMAR ROUT VS	// // ()
241	D-WP(C)/11251/2026 WP(C)/8786/2026	STATE OF ODISHA SMITARANI PATRA VS	PRAKASH KUMAR ROUT VS	// // ()
242	D-WP(C)/10800/2026 WP(C)/8787/2026	STATE OF ODISHA UDDHABA NAIK VS	SUKANTA KUMAR MISHRA VS	// // ()
243	D-WP(C)/10797/2026 WP(C)/8788/2026	STATE OF ODISHA PRATAP CHANDRA PADHY VS	MAHENDRA KUMAR SAHOO VS	// // ()
244	D-WP(C)/12042/2026 WP(C)/8789/2026	STATE OF ORISSA CHARAN PRUSTY VS	DEEPALI MAHAPATRA VS	// // ()
245	D-WP(C)/10959/2026 WP(C)/8790/2026	STATE OF ODISHA BANA BIHARI SAHOO VS	SUSHREE SANGITA PASAYAT VS	// // ()
246	D-WP(C)/10361/2026 WP(C)/8791/2026	STATE OF ODISHA BRAJA KISHORE ROUT VS	SWAPNA KUMAR OJHA VS	// // ()
247	D-WP(C)/10364/2026 WP(C)/8792/2026	UNION OF INDIA MANDAKINI MOHANTA VS	JYOTIRMAY GUPTA VS	// // ()
248	D-WP(C)/8361/2026 WP(C)/8793/2026	STATE OF ODISHA RENUBALA SWAIN VS	SUKANTA KUMAR MISHRA VS	// // ()
249	D-WP(C)/1529/2026 WP(C)/8794/2026	STATE OF ODISHA M/S.SUNRISE ENGINEERING SERVICES, ANGUL VS UNION OF INDIA	INDRAMANI SAHOO VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/10802/2026 WP(C)/8795/2026	ARCHANA MISHRA VS STATE OF ODISHA	PRAKASH RANJAN BEHERA VS	// 0 //
251	D-WP(C)/10808/2026 WP(C)/8796/2026	DHANU PATRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
252	D-WP(C)/10888/2026 WP(C)/8797/2026	ABHIMANYU BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/12038/2026 WP(C)/8798/2026	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
254	D-WP(C)/10957/2026 WP(C)/8799/2026	SUDAMA BARIK VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
255	D-WP(C)/12151/2026 WP(C)/8800/2026	SUDHANSU KUMAR SATAPATHY VS UNION OF INDIA	MITHUN DAS VS	// 0 //
256	D-WP(C)/10967/2026 WP(C)/8801/2026	HIRALAL BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
257	D-WP(C)/7173/2026 WP(C)/8802/2026	RAJU DEHURY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
258	D-WP(C)/11639/2026 WP(C)/8803/2026	CREATION AND CREATION LLP, BARIPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
259	D-WP(C)/11780/2026 WP(C)/8804/2026	AMARNATH NAYAK VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// 0 //
260	D-WP(C)/11310/2026 WP(C)/8805/2026	TIKESWAR MEHER VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
261	D-WP(C)/11573/2026	SWADHIN JENA	JYOTIRMAY GUPTA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8806/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11950/2026 WP(C)/8807/2026	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
263	D-WP(C)/10795/2026 WP(C)/8808/2026	REEMA SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
264	D-WP(C)/11672/2026 WP(C)/8809/2026	PRATIVA PUROHIT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
265	D-WP(C)/12174/2026 WP(C)/8810/2026	MANORANJAN PADHY VS THE CHAIRMAN ODISHA STATE BAR COUNCIL, CUTTACK	IN PERSON VS	// 0 //
266	D-WP(C)/12150/2026 WP(C)/8811/2026	TAPASA KUMAR ROUT VS PRIYANKA NAYAK	SASWATI SOUMYA SAHU VS	// 0 //
267	D-WP(C)/6781/2026 WP(C)/8812/2026	SHYAM SUNDAR DHAL VS THE COMMISSIONER OF CT AND GST, ODISHA	DEBA PRASAD MISHRA VS	// 0 //
268	D-WP(C)/10997/2026 WP(C)/8813/2026	UMESH DAS VS STATE OF ODISHA	PRAFULLA KUMAR SAHU VS	// 0 //
269	D-WP(C)/6559/2026 WP(C)/8814/2026	DEBASIS ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
270	D-WP(C)/9792/2026 WP(C)/8815/2026	KAILASH CHANDRA MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
271	D-WP(C)/7178/2026 WP(C)/8816/2026	MARKANDA JANDHA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
272	D-WP(C)/11521/2026 WP(C)/8817/2026	HIMANSHU BHUSAN MOHANTY VS	SAUBHAGYA KUMAR SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/10781/2026 WP(C)/8818/2026	STATE OF ODISHA DEBENDRA BALLAV BAL VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	SATYA RANJAN MOHAPATRA VS	// // 0
274	D-WP(C)/11524/2026 WP(C)/8819/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0
275	D-WP(C)/10784/2026 WP(C)/8820/2026	ANIL KANTA TRIPATHY VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0
276	D-WP(C)/10785/2026 WP(C)/8821/2026	M.C., CHANDRASEKHAR HIGH SCHOOL, DEMANDO, CUTTACK VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0
277	D-WP(C)/4693/2026 WP(C)/8822/2026	UPENDRA BEHERA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0
278	D-WP(C)/10962/2026 WP(C)/8823/2026	DALI MALLICK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0
279	D-WP(C)/10786/2026 WP(C)/8824/2026	ANIL KANTA TRIPATHY VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0
280	D-WP(C)/6783/2026 WP(C)/8825/2026	SHARMISTHA PRIYADARSHINI @ SHARMISTHA VS BANK OF BARODA, GUJARAT	PRATIK DASH VS	// 0
281	D-WP(C)/12197/2026 WP(C)/8826/2026	KAMADEV NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0
282	D-WP(C)/12163/2026 WP(C)/8827/2026	ST. XAVIERS EDUCATION SOCIETY, CUTTACK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0
283	D-WP(C)/7181/2026 WP(C)/8828/2026	TRIPURA KHILAR VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/7834/2026 WP(C)/8829/2026	B.BABU RAO VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
285	D-WPCRL/40478/2025 WPCRL/37/2026	BAIDHAR PANIGRAHI VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	//0 () //
286	D-WPCRL/8084/2026 WPCRL/38/2026	HAREKRUSHNA BHOI VS STATE OF ODISHA	SATRUGHNA DASH(A) VS	GOBINDAPUR /47 /2026 () //
287	D-WPCRL/8143/2026 WPCRL/39/2026	ARNAPURNA MUKHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JALESWAR /94 /2026 () //
288	D-ABLAPL/6844/2026 ABLAPL/3337/2026	SHUBHAM DEY VS STATE OF ODISHA	ANUPAM DASH VS	BARIPADA TOWN /98 /2026 () //
289	D-ABLAPL/6200/2026 ABLAPL/3338/2026	KIRTAN @ KIRTAN CHANDRA PATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SAHADEV KHUNTA /399 /2025 () //
290	D-ABLAPL/7276/2026 ABLAPL/3339/2026	HIRALAL BAG VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BODEN /50 /2025 () //
291	D-ABLAPL/7322/2026 ABLAPL/3340/2026	MAHAMMAD YUSUF VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BAMBARI /223 /2025 () //
292	D-ABLAPL/8059/2026 ABLAPL/3341/2026	PAPUN BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /95 /2026 () //
293	D-ABLAPL/7338/2026 ABLAPL/3342/2026	PARAMESWAR GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /114 /2024 () //
294	D-ABLAPL/8063/2026 ABLAPL/3343/2026	SK. NASIR VS STATE OF ODISHA	PRATIK DASH VS	BANSADA /74 /2026 () //
295	D-ABLAPL/7449/2026	BAPI MANDAL	RAJIV KUMAR MAHANTA	BAMBARI /40 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3344/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/7955/2026 ABLAPL/3345/2026	SANJAY BARIK VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /68 /2017 () //
297	D-ABLAPL/7956/2026 ABLAPL/3346/2026	MAHAMMAD RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TELKOI /322 /2025 () //
298	D-ABLAPL/7508/2026 ABLAPL/3347/2026	B. ADITYA NAYAK @ ADITYA NAYAK @ KANHA VS STATE OF ODISHA	SATYAJEET ROUT VS	BALASORE TOWN /61 /2026 () //
299	D-ABLAPL/7511/2026 ABLAPL/3348/2026	CHEMAR NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	PARJANG /94 /2026 () //
300	D-ABLAPL/7619/2026 ABLAPL/3349/2026	PRATIVA RAY VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	CUTTACK VIGILANCE /10 /2026 () //
301	D-ABLAPL/7902/2026 ABLAPL/3350/2026	GYANA RANJAN MOHANTY VS STATE OF ODISHA	BRUNDABAN ROUT VS	BHARATPUR PS /140 /2026 () //
302	D-ABLAPL/7957/2026 ABLAPL/3351/2026	ABHISEK NAIK@ABHIJIT NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /56 /2026 () //
303	D-ABLAPL/7964/2026 ABLAPL/3352/2026	RAJENDRA KUMAR MARTHA @ MOHAN MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /37 /2019 () //
304	D-ABLAPL/7241/2026 ABLAPL/3353/2026	L. MAHESH PATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	BHARATPUR PS /142 /2026 () //
305	D-ABLAPL/7991/2026 ABLAPL/3354/2026	NARASINGHA PATRA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /54 /2024 () //
306	D-ABLAPL/8074/2026 ABLAPL/3355/2026	SAURAV MALLICK VS	DEBI PRASAD DASH VS	CUTTACK SADAR /907 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/7670/2026 ABLAPL/3356/2026	STATE OF ODISHA ASHWAT CHOUDHARY VS STATE OF ODISHA	ARNAV DASH VS	// CUTTACK SADAR /140 /2026 () //
308	D-ABLAPL/8076/2026 ABLAPL/3357/2026	SARMISTHA PATTAJOSHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BASELI SAHI PS /41 /2026 () //
309	D-ABLAPL/7941/2026 ABLAPL/3358/2026	BAPI @ DEBASISH ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /130 /2025 () //
310	D-ABLAPL/8087/2026 ABLAPL/3359/2026	PRASANTA MALLIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BANARAPAL /593 /2025 () //
311	D-ABLAPL/8107/2026 ABLAPL/3360/2026	SANJAY PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /218 /2025 () //
312	D-ABLAPL/8092/2026 ABLAPL/3361/2026	TAPAS BERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	Tantiapal Marine /103 /2025 () //
313	D-ABLAPL/8093/2026 ABLAPL/3362/2026	KOUSAR KHAN @ KAUSAR KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /84 /2026 () //
314	D-ABLAPL/8108/2026 ABLAPL/3363/2026	SUDHAKAR MALLA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /78 /2026 () //
315	D-ABLAPL/7942/2026 ABLAPL/3364/2026	NARESH MALIK VS STATE OF ODISHA	SURESH CHNDRA PRADHAN VS	MARSHAGHAI /87 /2026 () //
316	D-ABLAPL/8095/2026 ABLAPL/3365/2026	BISUA @ BISWANATH MALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /21 /2017 () //
317	D-ABLAPL/5189/2026 ABLAPL/3366/2026	AMIR ANJAR VS STATE OF ODISHA	DIPANKAR ACHARYA VS	TALSARA /38 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/8105/2026 ABLAPL/3367/2026	PRATAP KESHARI BHANJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh) ICC/0000009/2017
319	D-ABLAPL/7944/2026 ABLAPL/3368/2026	MAHAMMAD RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KEONJHAR SADAR /132 /2025 () //
320	D-ABLAPL/7945/2026 ABLAPL/3369/2026	SUNDAR SISA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MACHHKUND /74 /2023 () //
321	D-ABLAPL/7963/2026 ABLAPL/3370/2026	MANOJ AGRAWAL @ MUKESH AGRAWAL @ KALU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 () //
322	D-ABLAPL/7970/2026 ABLAPL/3371/2026	NIRMALA MAHANANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	AMBADOLA /38 /2026 () //
323	D-ABLAPL/8144/2026 ABLAPL/3372/2026	BABULI SWAIN @ SUDARSHAN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AIR FIELD P.S. /141 /2004 () //
324	D-ABLAPL/7909/2026 ABLAPL/3373/2026	KANHA JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /87 /2026 () //
325	D-ABLAPL/8154/2026 ABLAPL/3374/2026	SHYAM SUNDAR MUNDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAMBALPUR TOWN /353 /2025 () //
326	D-ABLAPL/8155/2026 ABLAPL/3375/2026	RAJESH SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHANDARIPOKHARI /34 /2026 () //
327	D-ABLAPL/7911/2026 ABLAPL/3376/2026	GANESH BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CHANDAPUR /45 /2026 () //
328	D-ABLAPL/8162/2026 ABLAPL/3377/2026	BHRAMARBAR SAHOO VS STATE OF ODISHA	LALATENDU JENA VS	KAKATAPUR /110 /2026 () //
329	D-ABLAPL/7914/2026	PAIKRAE @ PAIKARAY NAIK	PANCHANAN PANIGRAHI	THUAMUL RAMPUR /16 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3378/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/8163/2026 ABLAPL/3379/2026	ABHINASH NAYAK @ ABINASH NAYAK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	MARSHAGHAI /365 /2025 () //
331	D-ABLAPL/7925/2026 ABLAPL/3380/2026	BANTU KALIA VS STATE OF ODISHA	ANSHUMAN PANDA VS	KANTAMAL /135 /2019 () //
332	D-ABLAPL/7948/2026 ABLAPL/3381/2026	BALABHADRA DIGAL VS STATE OF ODISHA	SASHIBHUSAN DAS VS	PHULBANI SADAR /120 /2024 () //
333	D-ABLAPL/7950/2026 ABLAPL/3382/2026	UTTAM NAG VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /353 /2025 () //
334	D-ABLAPL/8167/2026 ABLAPL/3383/2026	NARENDRA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /29 /2023 () //
335	D-ABLAPL/5510/2026 ABLAPL/3384/2026	SURAJ KUMAR BAIS@SAROJ KUMAR BAIS VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /799 /2025 () //
336	D-ABLAPL/8209/2026 ABLAPL/3385/2026	ABHINANDAN PUHAN VS STATE OF ODISHA	HARAPRASAD PANDA VS	KEONJHAR SADAR /120 /2026 () //
337	D-ABLAPL/8213/2026 ABLAPL/3386/2026	ROHAN NAYAK VS STATE OF ODISHA	RAKESH RANJAN DASH VS	LAXMISAGAR P.S. /758 /2025 () //
338	D-ABLAPL/8214/2026 ABLAPL/3387/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	KANJIPANI /25 /2025 () //
339	D-ABLAPL/8204/2026 ABLAPL/3388/2026	DEBASHIS DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
340	D-ABLAPL/8183/2026 ABLAPL/3389/2026	GOUTAM BEHERA @ BAGHA VS	JAYADEBA BEHERA VS	RANPUR /69 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/8180/2026 ABLAPL/3390/2026	STATE OF ODISHA TULAMANI NAG VS	UMAKANTA BARIK VS	// BHWANIPATNA SADAR /441 /2024 ()
342	D-ABLAPL/8184/2026 ABLAPL/3391/2026	STATE OF ODISHA GANESWAR MALIK VS	PRADEEP KUMAR DASH VS	// NIKIRAI /63 /2026 ()
343	D-ABLAPL/8206/2026 ABLAPL/3392/2026	STATE OF ODISHA ANTARYAMI SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
344	D-ABLAPL/8188/2026 ABLAPL/3393/2026	STATE OF ODISHA NITYANANDA @ CHHUABUDHA BARIK VS	SURESH CHANDRA PRADHAN VS	// NIKIRAI /286 /2025 ()
345	D-ABLAPL/8194/2026 ABLAPL/3394/2026	STATE OF ODISHA UDAYA SUNDAR SWAIN VS	KSHIROD KUMAR ROUT VS	// / /0 ()
346	D-ABLAPL/8210/2026 ABLAPL/3395/2026	STATE OF ODISHA BISESH JENA VS	DINESH KUMAR PANDA VS	// CDA-II /54 /2026 ()
347	D-ABLAPL/8185/2026 ABLAPL/3396/2026	STATE OF ODISHA DEBASISH BARMA @ TARANA KINNER VS	SAPAN KUMAR LENKA VS	// BHARATPUR PS /189 /2026 ()
348	D-ABLAPL/8225/2026 ABLAPL/3397/2026	STATE OF ODISHA JHALI PRADHAN @ JALI PRADHAN VS	RAJENDRA NARAYAN ROUT VS	// PURI SADAR /155 /2026 ()
349	D-ABLAPL/8239/2026 ABLAPL/3398/2026	STATE OF ODISHA MANAS KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	// BARIPADA TOWN /128 /2026 ()
350	D-ABLAPL/8187/2026 ABLAPL/3399/2026	STATE OF ODISHA JYOTSHNA DAS VS	SURESH CHANDRA PRADHAN VS	// Tantiapal Marine /137 /2025 ()
351	D-ABLAPL/8201/2026 ABLAPL/3400/2026	STATE OF ODISHA SATRUGHNA BAGH VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// SONEPUR /62 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/8203/2026 ABLAPL/3401/2026	DEEPTI RANJAN BHOLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
353	D-ABLAPL/6926/2026 ABLAPL/3402/2026	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	MAHILA P.S.(BBSR) /368 /2025 () //
354	D-ABLAPL/8250/2026 ABLAPL/3403/2026	JAYANTA MALLICK @ JAYANTA KUMAR MALLICK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CYBER CRIME AND ECO. OFFENCE, CU () //
355	D-ABLAPL/8289/2026 ABLAPL/3404/2026	RAJA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /95 /2026 () //
356	D-ARBP(ICA)/12128/2026 ARBP(ICA)/1/2026	MOON EYE ENERGY FZCO, DUBAI VS LION GREAT ENERGY CO. LTD., THAILAND	ISHWAR MOHANTY VS	// () //